

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 16.03.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Sh. Bhanu Prakash Mathur	S.B.Civil Writ Petition No. 14576/2013 Pukhraj Sargara V/S State & Ors.	Mr. S. K. Poonia	Mr. Akshay Singh

CAUSE LIST 20.03.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Murlidhar Vaishnav Retd., RHJS	S.B. Criminal Misc. Petition No. 1045/2016 Pannalal Soni V/S State A/w S.B. Criminal Misc. Petition No. 1100/2016 Shailendra V/S State & Ors.	Mr. Narpat Singh	Mr. R.S. Choudhary

CAUSE LIST 22.03.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Abdul Aziz Khan	S.B.Civil Misc. Appeal No. 1517/2016 Smt Rekha Kanwar V/s Ranjeet Singh	Mr. Arjun Purohit	Mr. Anuj Sahlot
2	Mr. Aklavya A. Bhansali	S.B.Civil Transfer Appeal No. 108/2016 Smt. Pushpa V/S Balkishan	Mr. Rajendra Soni	Mr. L.R. Upadhyaya
3	Sh. Dilip Singh Udhawat	S.B. Civil Restoration No. 89/2011 Smt. Hajjan Jatun V/S Gend Mohd. & Ors.	Mr. Sikandra Khan	Mr. V.D. Gaur

उपसचिव
Sheeraj Singh
6-3-17

राज. राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

" Help The Needy -- Timely Help May Create History "